

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**LOK SABHA  
UNSTARRED QUESTION NO.1010  
TO BE ANSWERED ON 08.2.2017**

**RECOMMENDATIONS OF EXPERT COMMITTEE**

1010. SHRI Y.V.SUBBA REDDY:

Will the Minister of PLANNING be pleased to state:

- (a) whether an Expert Committee of Niti Aayog has proposed legalising agricultural land leasing and widening the use of such land for various agricultural activities;
- (b) If so, the details of recommendations made by the Expert Committee;
- (c) whether a model act is also in the offing for this purpose; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND  
MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND  
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION**

**(RAO INDERJIT SINGH)**

(a) to (d) Yes Madam, the Expert Group constituted by NITI Aayog on Land Leasing has suggested a Model Act on agricultural land leasing to facilitate the States to enact their land leasing laws to enhance the agricultural productivity. The land owners may lease out land for agricultural purpose and thus help occupational mobility of the rural poor and help in rural poverty reduction. Besides, it may also provide opportunity for occupational diversification to land owners to opt for non-farm employment. The Model Act has been made public on April 12, 2016.

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